

[English]

Nexus among People War Group, LTTE and ULFA

*160. SHRI V. S. VIJAYARAGHAVAN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Union Government are aware of reports about the nexus among the three extremist groups of LTTE, PWG and ULFA;

(b) if so, the details thereof; and

(c) the steps being taken by the Government in the matter?

THE MINISTER OF HOME AFFAIRS (SHRI S. B. CHAVAN): (a) and (b) There are no confirmed reports about the nexus among these three extremist groups.

(c) The policy of the Government is to deal firmly with extremist groups in the country and simultaneously step up socio-economic development in the affected areas to redress genuine grievances of the local people. The Central Government is also rendering all possible assistance to the affected States:

Expenditure on Flood Control Measures

*161. SHRI SOBHANADRESWARA RAO VADDE: Will the Minister of WATER RESOURCES be pleased to state:

(a) the expenditure incurred by the Union Government on flood control measures during the last three years;

(b) whether any comprehensive proposal for control of floods in various States is under consideration of the Union Government; and

(c) if so, the details thereof?

THE MINISTER OF WATER RESOURCES (SHRI VIDYACHARAN SHUKLA): (a) *Details of Expenditure—*

The planned expenditure incurred by the Government of India on Flood

Control Measures viz., Loan Assistance for Brahmaputra Valley, Ren-gali Dam in Orissa and Anti-Sea Erosion Works in Kerala; Grants-in-Aid to Brahmaputra Board and Ganga Flood Control Commission; Flood Forecasting and Warning activities; Flood Plain Zoning Surveys and other miscellaneous activities including research and development during the last three years is as under:—

Year	Rs. in Crores
1988-89 . . .	33.15
1989-90 . . .	31.88
1990-91 . . .	27.95

(b) and (c) *Details of Comprehensive Measures for Flood Control and Management.*

Government of India set up Ganga Flood Control Commission (GFCC) in April, 1972 for formulating comprehensive plans of flood control for rivers of the Ganga Basin. The GFCC has completed comprehensive plans for 23 sub-basins.

For tackling the problem of flood in Brahmaputra and Barak Valleys the Government of India constituted the Brahmaputra Board in December, 1981 charging it with the responsibility of survey, investigation and preparation of Master Plans for control of floods in Brahmaputra and Barak valleys and for taking up projects with the approval of the Government of India. The Board has a programme of preparing master plans separately for Main Brahmaputra, Main Barak and 38 tributaries of Brahmaputra and 10 rivers of Tripura. Two parts of Master Plan (for main Brahmaputra and main Barak) have been finalised.

The Government of India constituted two Committees in November, 1987, one for the North Eastern States and the other for the States of Bihar, Orissa, Uttar Pradesh and West Bengal under the Chairmanship of the Secretary, Ministry of Water Resources to consider the problem of

floods and flood management measures required in the States, to review flood protection measures taken and suggest remedial measures as necessary. On receipt of this report, the Empowered Committee was set up to facilitate expeditious and time bound action on the recommendations of the two Committees. Follow up action required on the recommendations of the Empowered Committee has been circulated in January, 1991 to all the concerned Central/State Agencies.

Also, in other flood prone States/ Union Territories such as Andhra Pradesh, Gujarat, Haryana, Jammu and Kashmir, Karnataka, Punjab, Rajasthan and Delhi, Master Plan for Flood Management have been prepared.

The Flood Control works are required to be executed by the States as per the *interse* priority fixed by them in the outline plans so prepared.

Out of Turn Telephone Connections

*162. SHRI MANORANJAN SUR:

SHRI UPENDRA NATH VERMA:

Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether the telephone connections sanctioned on out-of turn basis from MPs' quota have been withheld by the Government;

(b) if so, the reasons therefor; and

(c) the time by which they are likely to be released?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI RAJESH PILOT):

(a) to (c) While action to provide these telephones was under way, some cases of fake out of turn sanction orders were brought to the notice by Telecom Field Units. An investigation by Vigilance Branch was ordered in May 1991 to detect fake cases and action to provide telephones on out of turn sanction was therefore withheld pending completion of investigation. Generally further action is possible only on receipt of the investigation report. However, in respect of recommendations made by Hon'ble Members against their quota, further action for provision of telephones has been initiated separately. These phones will be installed progressively on priority subject to technical feasibility.

Production of Steel by Bhilai and Bokaro Steel Plants

543. SHRI BHAGEY GOBARDHAN: Will the Minister of STEEL be pleased to state:

(a) the overall plant-wise production of hot metal, ingot steel, saleable steel and saleable pig iron in Bhilai and Bokaro Steel Plants during 1990-91 and upto June, 1991;

(b) whether there is any short fall in their production during the above period; and

(c) if so, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF STEEL (SHRI SONTOSH MOHAN DEV): (a) The overall plant-wise production of hot metal, ingot steel, saleable steel and saleable pig iron in Bhilai and Bokaro Steel Plants during 1990-91 and upto June, 1991 is given below:—

(Thousand Tonnes)

Plant	1990-91		April-June '91	
	Target	Actual	Target	Actual
Hot Metal				
Bhilai Steel Plant	3600	3549	886	808
Bokaro Steel Plant	3850	3267	755	828